Bush AVII

Declaration of Assets and Liabilities

Year- December 2018.

8/2/19

I Ramesh Kumar Roy, Son of Munshi lal ray, aged 44 years, belonging to BIHAR SECRETARIAT SERVICE and presently working as Assistant, Parliamentray affairs Deptt., Bihar, Patna (Diputation As P.A Leader of Oppositon, Bihar Vidhan Sabha) give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	2000		Dependant-1 Name- (Kumar Tejas)	Dependant-2 Name- (Kumar Shreyash)	Dependant-3 Name(N.A)	
1	2	3	4	5	6	7	
(1)	Cash	182000	275000	NIL	NIL.	NIL	
(ii)	Deposits in Banks, Financial Institution And Non-Banking Financial Companies	74778	270025	NIL	NIL	NIL	
(10)	Bonds, Debentures and Shares in companies	30000	95000	NIL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies etc.	PLI-200000 PPF-521538	PPF- 119212	NIL	NIL	NIL	
(v)	Motor Vehicles (details of make etc.)	Motercycle Make 2008	Alto Make-2009	NIL	NIL NIL		
(vi)	Jewellery (give details of weight and value)	Gold149gm, Silver-250gm	Gold445gm, Silver-2.8kg	NIL NIL		NIL	
(vii)	Other assets, such as values of claims/interest	NIL	- NIL	NIL	NIL	NIL	

Note:- Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also

have to be indicates?

SI. No.	Description Self		Spouse Name(S)-	Dependant- 1 Name- (Kumar Tejas)	Dependant- 2 Name (Kumar Shreyash)	Dependant 3 Name	
1	2	3	4	5	6	7	
(i)	Agricultural Land - Location (s) - Survey number (s) - Extent (Total measurement) - Current Market Value	बंदवारा रहित पैतृक संपत्ति	Vill-Telmar, Block- Harnaut, Nalanda Ek fasla land 1.346 Acre	NIL	NIL	NIL	
(H)	Non-Agricultural Land - Location (s) - Survey number (s) - Extent (Total measurement) - Current market value	Area-1013 Sq Feet & Paharpur Part-2, Extent (Total measurement) Current market value uilding (Commercial and issidential) Location (s) Survey/door number (s) Extent (Total measurement)		NIL	NIL	NIL	
(111)	Building (Commercial and residential) - Location (s) - Survey/door number (s) - Extent (Total measurement) - Current market value			NIL	NIL	NIL	

Declaration of Assets and Liabilities(Harry)

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^{*} Dependant here means a person substantially dependent on the income of the employee.

(iv)	Houses/Apartments, etc Location (s) - Survey/door number (s) - Extent (total measurement) - Current market value	बंटवारा रहित पैतृक संपरित	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

I give herein below the details of my liabilities/over dues to public financial institutions and government dues:-(Note: Please give separate details for each item)

SI. No.	Description	Name & address of Bank/Financial Institutions (s)/Department (s)	Amount outstanding as on 31.12.2018
1	2	3	4
(a)	(i) Loans from Banks	2935936/-	3960387/-
277	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of electricity	NIL .	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income tax Return filed Give also Permanent Account Number (PAN)]	PAN NoADNPR1070K(Myself) Pan no AHJPK0238L (Wife)	Rs
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

Personal Detail

GPF/CPF/PRAN No.	1-	PTS/WEL-139								
Gender	37	M	M (M/F) +							
Date of Birthe	37	0	2	0	1	1	9	7	5	(DD/MM/YYYY)
Class/Group	*	C (A/B/C)								
Cader	37	BIHAR SECRETARIAT SERVICE								

B.S.S.-Bihar Secretariat Service etc.)

Home District PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

M27 BMLCIM

Name of Employee: RAMESH KUMAR ROY

Place: Patna Designation: Assistant

Date: Department: Parliamentary affairs deptt. govt of bihar.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.